

Filing No. ABA/8149/2020/

Sitaram Choudhary @ Sitaram Chaudhary @ Rohan Choudhary & Anr. Vs The state of Jharkhand  
Advocate's name – Sabyasanchi

Defects:

4)

a) ₹ 30/ wanting in Trial Court Judgment.

9)

i) ₹ 80/- wanting in Annex-1.

ii) Registered U/S as stated in Impugned order differs from  
FIR.

iii) Year not stated in verification date of Affidavit.

iv) True T/C of Annexure-1 is wanting.